

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 133(ND)12
CA. NO.

CORAM:




PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2016**

NAME OF THE COMPANY: M/s. IL and FS V/s. M/s. Regional Airport Holdings International Ltd.

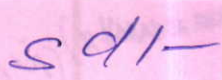
SECTION OF THE COMPANIES ACT: 397/398

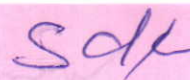
S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Palash Agrawal	Adv	Respondent	
2.	RITIN RAI	Adv.	Petitioner	
3.	AABHAS KSHETARPAL	Adv.	/	

ORDER

Learned counsel for the petitioner is present. Mr. Palash Agrawal, the learned counsel appearing on behalf of the learned counsel for the respondent has stated that the learned counsel for the respondent is indisposed today, and therefore, an opportunity may be provided to him for advancing the arguments in the matter. Two weeks' time as last chance is given to him on that count subject, however, to the payment of costs to the tune of Rs. 2000/- which shall be deposited in the Library Fund of this Tribunal.

List on 02.12.2016.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)